



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

CP No. 060/134/2019

in

OA No. 060/153/2018

Chandigarh, this the 3rd day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Jagdev Singh son of Late Sh. Mauji Ram, (Retd. Gallery Attendant Group D), Age 80 years, R/o Village Samchana, Tehsil Sampla, District Rohtak, Haryana – 124 001.

.....Petitioner

BY ADVOCATE: **Sh. Sandeep Singal**

VERSUS

1. Sh. Arun Goel, IAS, Secretary, Ministry of Culture (GOI), Shastri Bhawan, New Delhi-110 001.
2. Rokhum Lalremruta, Chief Controller of Accounts (Pension), Central Pension Accounting Office, Trikoot-II, Bhikaji Cama Place, New Delhi – 110 066.
3. Santosh Kumar Padhy, Administrative Officer, National Museum, Japath, New Delhi-110 001.

.....Respondents

BY ADVOCATE: **Sh. Sanjay Goyal for respdts. No. 1&2**

Sh. V.K. Arya for respdt. No. 3

ORDER (ORAL)



MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned counsel representing the respondent No. 3 made a statement at the bar that he has been informed telephonically by the respondents that the request of the petitioner as ordered by this court to count his past military service, has been accepted and the relevant financial benefits shall be released within a period of four weeks.
2. In view of the statement suffered by the counsel for the respondent No. 3, no contempt is made out. Hence, the present CP is closed. Notices stand discharged. We expect the respondents to release the relevant amount admissible to the petitioner within prescribed time.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 03.03.2020
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